

# **Centre for Law and Economics**



organizes One Day Seminar

# **Economic Analysis of Constitutional Law**

21st September 2019

### **Gujarat National Law University**

Attalika Avenue, Knowledge Corridor, Koba, Koba (Sub P. O.), Gandhinagar - 382426 (Gujarat), INDIA.

#### **Introduction:**

"Would you say the government is run by a few people looking out for themselves or are working for the benefit of everyone?"

The economic study of constitutional law elaborates on this very pertinent question, by using public choice theory amongst other economic tools and revisiting classical legal doctrines and along with concepts which currently exist, for a holistic and fruitful understanding of the subject. From democracy and the separation of powers to legislative intent and constitutional review, the seminar will focus on the main concepts and theories of the constitutional law and politics from an economics perspective, whilst making an attempt to answer this question, which is widely debated and there is growing discourse.

#### Aims:

- > To appreciate economic models of social decision-making.
- > To understand and apply the economic way of thinking to political and constitutional phenomena.
- > To improve students' critical and reflective thinking skills.

#### Who May Participate?

Under Graduate & Post Graduate students (Law, Social Science, Commerce, Management, Science & Tech), Professionals and Academics.

#### Fees:

- For GNLU participants Rs. 300/-
- > For External participants Rs. 500/- (Excluding boarding & lodging in GNLU)

#### **Potential benefits to Participants:**

- > Participants will learn tools and techniques used in the study of law and economics.
- > Participants will get exposure of learning economic analysis of Constitutional Law.
- Participants will get exposure to Policy think tanks, publishing, government/organizations (national and international level)

#### **Resource Person:**

#### **Prof. Tom Ginsburg**

Leo Spitz Professor of International Law, Ludwig and Hilde Wolf Research Scholar, Professor of Political Science, University of Chicago

Click here for Payment

**Click** here for Registration

#### **Organizing Committee Members:**

Convener Prof. (Dr.) Ranita R Nagar, Centre Director. Coordinator Dr Hiteshkumar Thakkar, Centre for Law and Economics. Co-coordinator Dr A. Marisport, Centre for Law and Economics. Assistant Coordinators Mr. Prashant Tiwari (ptiwari@gnlu.ac.in) Mr. Liladhar Patil (lpatil@gnlu.ac.in)

## **Provisional Schedule**

Sr. No	<u>Time</u>	Content	Resource Person
1	10:00 am to	Inauguration	-
Sec.	10:30 am	and the second second second	
2	10:30 am to	Tea Break	
11 1 1 1	10:45 am		
3	10:45 am to	Introduction: Basics of	Prof Tom Ginsburg
	11:45 am	Constitutional Law and	
		Economics	
4	11:45 am to	Tea Break	-All Charles and All Sol
1.	12:00 pm		
5	12:00 pm to	Constitutional Formation and	Prof Tom Ginsburg
	01:00 pm	Endurance	
6	1:00 pm to	Lunch	
	2:00 pm		
7	2:00 pm to	Federalism and the	Prof Tom Ginsburg
120	3:00 pm	Organization of Powers	
8	3:00 pm 3:15	Tea Break	
1422	pm	Carlo Carlo Carlo Carlo	
9	3:15 pm to	Courts, Rights and Legal	Prof Tom Ginsburg
	4:00 pm	Change and Amendment Rules	
10	4:00 pm to	Question-Answers	Prof Tom Ginsburg
E Entre	4:15 pm		
11	4:15 pm to	Reflective Notes	Activity
a.g.	5:00 pm		

#### For any query kindly Contact:

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